

ITEM NO.40

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

IA 225656/2023,225657/2023, in Transfer Petition(s) (Civil) No(s).  
2931/2023

LAXMI

Petitioner(s)

VERSUS

KAMAL KUMAR

Respondent(s)

(IA No.225656/2023-EX-PARTE STAY and IA No.225657/2023-EXEMPTION  
FROM FILING O.T.

IA No. 225656/2023 - EX-PARTE STAY

IA No. 225657/2023 - EXEMPTION FROM FILING O.T.)

Date : 16-01-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Yusuf, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Two weeks time, is granted to Id. counsel for petitioner, to  
take fresh steps, to issue notice to sole respondent.

List again on 29.02.2024.

MAHESH TANAJIRAO PATANKAR  
Registrar

pm